

**GOVERNMENT OF INDIA
MINISTRY OF PARLIAMENTARY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO: 4212
ANSWERED ON 26/03/2025**

CONSTRUCTION OF CAMP OFFICES

4212. DR. KADIYAM KAVYA

Will the MINISTER OF PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether there is a proposal to construct camp offices for Members of Parliament in their constituency headquarters across the country;

(b) if so, the details of the proposal, including the estimated cost, timeline for completion, and the facilities to be provided in these camp offices;

(c) whether the Government has consulted with the Members of Parliament and other stakeholders on this proposal and if so, the details of the feedback received; and

(d) the steps taken by the Government to ensure that these camp offices are utilized effectively and efficiently by the Members of Parliament for the benefit of their constituents?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF LAW AND JUSTICE; AND THE MINISTER OF STATE IN
THE MINISTRY OF PARLIAMENTARY AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

**(a) There is no such proposal under consideration of the
Ministry.**

(b) to (d) Question does not arise.
